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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2694/96

New Delhi this the 25th May, 2000

Hon'ble Sh. S.R. Adige, Vice Chairman, (A)
Hon'ble Sh. Kuldip Singh, Member (J)

In the matter of:

Sh. Duli Chand,
S/o Sh. Tota Ram,
aged about 49 years
R/o LIG Flat No.237, Group-7,
Pocket E-1, Sector 11,
Rohini,
Delhi 110085

.....Applicant

(BY: Advocate Sh. Gyan Prakash)

Vs.

1. Union of India through
Secretary
Ministry of Food Processing Industries,
Panchsheel Bhawan, Khel Gaon Marg,
New Delhi-110049
2. Secretary,
Ministry of Finance,
Department of Expenditure,
(Staff Inspection Unit),
North Block,
New Delhi
3. Secretary,
Ministry of Human Resources Development,
Dept. of Women and Child Development,
Shastri Bhawan,
New Delhi.
4. Secretary,
Department of Food,
Krishi Bhawan,
New Delhi

.....Respondents

(BY: Advocate Sh. Anil Singal (proxy counsel for
Sh. P.K. Gupta)).

ORDER

Hon'ble Sh. S.R. Adige, V.C. (A)

Heard both sides.

2. Admittedly applicant was promoted as Stenographer Grade 'C' w.e.f. 23.6.95. He seeks grant of that

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promotion to 1.6.86. Respondents have themselves stated in para 1 of their reply that after Staff Inspection Unit (SIU) carried out its study in November 84 it recommended abolition of 2 posts of Stenographer Grade 'D' in Delhi which was subsequently abolished, but no order was required to be issued for Stenographer Grade 'C' & as SIU had agreed to their continuation in Regional offices. In other words a post of Stenographer Gr. 'C' was available in Delhi Regional office on 1.6.86.

3. That being so, this O.A. is disposed of with a direction that in the event applicant make a self contained representation to respondents, they will examine the same and pass necessary orders in accordance with the rules and instructions under intimation to applicant within 4 months from the date of receipt of copy of this order.

No costs.

Kulay
(KULDIP SINGH)
Member (J)

Adige
(S.R. ADIGE)
Vice Chairman (A)

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